

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.736/99.Dt. of Decision : 12-05-99.

Smt.V.Rajeshwari

.. Applicant.

vs

1. The Chairman,
Railway Recruitment Board,
18, Millers Road,
Bangalore-500 006.
2. The Chairman,
Railway Recruitment Board,
IRISET Complex, Tarnaka Reed,
Sec'bad-500 017.
3. The Divl. Personnel Officer,
SC Rly, Guntakal Division,
Guntakal.
4. The Chief Workshop Manager,
Carriage Workshop, SC Rly,
Lalaguda, Sec'bad.
5. The General Manager,
SC Rly, Rail Nilayam,
Sec'bad.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.N.R.Devaraj, Addl.CGSC.

ORDER

ORAL ORDER (PER HON'BLE SHRI B.S.JAI PARAMESHWAR (MEMBER (J))

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and Mr.N.R.Devaraj, learned counsel for the respondents.

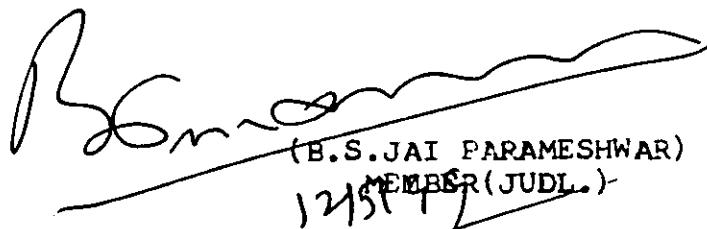
-2-

2. The facts of this case are identical to those contained in OA.661/99 which was disposed of on 29-04-99.

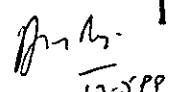
3. The following directions were given in the said OA:-

"The applicant if so advised may submit a detailed representation to the impugned show cause notice dated 21-4-99 within the stipulated time. If such a representation is received from the applicant within the stipulated time, the same should be disposed of in accordance with the rules. If it is decided to terminate the services of the applicant after the perusal of the representation of the applicant, such an order shall come into force only after 20 days of the receipt of the order by the applicant."

4. It is directed that the above ^{direct} instructions will be followed in the present OA as well. Thus the OA is disposed of with no order as to costs.


(B.S.JAI PARAMESHWAR)
1215P.M. MEMBER (JUDL.)

Dated : The 12th May, 1999.
(Dictated in the Open Court)


13-5-99

dpr

1ST AND 2ND COURT

COPY TO:-

- 1. HDHNJ
- 2. HHRP M(A)
- 3. HBSP M(J)
- 4. D.R.(A)
- 5. SPARE

TYPED BY - CHECKED BY
COMPARED BY APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR
V.D.C. - CHAIRMAN

THE HONNBLE MR.H.RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 121590

~~ORDER / JUDGEMENT~~

~~MA./RA./CP No.~~

100 in

DA. No. 736159

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLIED.

C.P. C. CSED.

R. A. CLOSED.

O. A. ~~CLOSED.~~

DISPOSED OF WITH DIRE

DISMISSED.

~~DISMISSED AS WITHDRAWN~~

ORDERED / ~~REJECTED~~.

NO ORDER AS TO COSTS.

SRR

संस्कृत विद्यालय अधिकार प्रशासनिक विभाग
Central Administrative Institute, Mysore
प्रेषण / DESPATCH

(6 Jan.) 60 M